



Government of Jammu and Kashmir
Civil Secretariat Home Department
Srinagar/Jammu

NOTIFICATION

Jammu, the 9th January, 2019

SRO 16 .-Whereas, Police Station Kulgam received information that within the limits of Chidder area, some terrorists are present and are spreading hatred against the Indian Government among the common masses and are provoking/training them to be ready to fight against the Indian Republic. On the said information, Police Party along with SoG, 9 RR Army and CRPF 18 Bn launched search operation in the said area. During search, the said terrorists, equipped with the illegally acquired arms and ammunition started heavy firing on the security forces. In self defense, the fire was retaliated and in the retaliatory firing two militants namely; Shakoor Dar S/o Mohammad Munawar Dar R/o Sopath Kulgam (LeT) and Abu Haider were killed in the encounter and one militant namely Saleel Ahmad Ganie @ Sakoor Ganie S/o Gh. Qadir Ganie R/o Chidder (LeT) was apprehended from the encounter site;and

2. Whereas, during the course of investigation, a site plan was prepared, seizure memo of the arms ammunition seized from the encounter site was also prepared and placed on record. The injury memo/form Tashadud were also prepared and the dead bodies were handed to the Auqaf and NOKs for their last rites respectively against proper receipts; and

3. Whereas, the apprehended accused disclosed that he took part in the firing incident and is an affiliate of LeT and has also taken part in many militancy related activities and were hiding in the house of accused Mohammad Ashraf Dar S/o Gh. Hassan Dar who used to provide them food and shelter, who was also arrested in the case. Accordingly the disclosure memo was prepared and placed on file. During the course of investigation statements of witness were recorded u/s 161,164-A CrPC and made part of the file, the recovered arms and ammunition were sent for ballistic examination and the report in this regard is still awaited; and

4. Whereas, investigation conducted and facts and circumstances enumerated reveal the involvement of the accused person namely Saleel Ahmad Ganie @ Shakoor Ahmad Ganie S/o Gh. Qadir Ganie R/o Chidder (apprehended LeT Militant arrested on 24.06.2018), Shakoor Ahmad Dar S/o Mohd Munawar Dar R/o Sopath Kulgam (LeT Militant killed on 24.06.2018) and Abu Haider (Foreign Terrorist) S/o Unknown R/o Pakistan, (LeT militant killed on 24.06.2018) for the commission of offences punishable U/S ,13, 16,18,20

Abli

